

**PROCEEDINGS OF THE PRL.DISTRICT & SESSIONS JUDGE,
AT MANDYA.**

Subject: Constitution of Internal Complaints Committee.

- Read:**
- 1) Hon'ble High Court Notification No.RPS 60/2002 (LAC-I), dated: 11.12.2014.
 - 2) Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013.
 - 3) Office Note and Orders passed on 18.06.2018.

ORDER NO.ADMN/79/2018, MANDYA, DATED: 18.06.2018.

In pursuance of the directions of the Hon'ble High Court of Karnataka issued vide Notification at Read (1) and as per Section 4 of the Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013, Internal Complaints Committee at District Level and Taluk Level is hereby constituted in the Unit of Mandya District as follows, for a period of three years.

I) Mandya

- 1) Smt.H.G.Vijayakumari, Prl.District & Sessions Judge, Mandya – Chairperson
- 2) Smt.K.P.Saroja, Chief Administrative Officer, District & Sessions Court, Mandya – Member
- 3) Smt.Mala.R, Sheristedar, District & Sessions Court, Mandya – Member
- 4) Smt.Prasheela.G, Advocate, Mandya – Member

II) Maddur

- 1) Sri.R.P.Gowda, Senior Civil Judge, Maddur – Chairperson
- 2) Smt.C.Mahalakshmi, Sheristedar, Court of Prl.Civil Judge & JMFC, Maddur – Member
- 3) Smt.C.K.Manjula, Sheristedar, Court of Senior Civil Judge, Maddur – Member
- 4) Smt.G.Mamatha, Advocate, Maddur – Member

III) Srirangapatna

- 1) Sri.Kasanappa Naik, III Addl.District & Sessions Judge, Mandya (sitting at Srirangapatna) – Chairperson
- 2) Smt.R.Mangalagowri, Sheristedar, Court of Prl.Civil Judge & JMFC, Srirangapatna – Member

- 3) Smt.H.Manjula, Sheristedar, Court of Prl.Senior Civil Judge & JMFC, Srirangapatna - Member
- 4) Smt.Leelavathi Padmanabha, Advocate, Srirangapatna – Member

IV) Pandavapura

- 1) Smt.Bharathi.M, Addl.Senior Civil Judge & JMFC, Pandavapura – Chairperson
- 2) Sri.T.N.Shivakumar, Sheristedar, Court of Civil Judge & JMFC, Pandavapura – Member
- 3) Smt.D.R.Indrani, Typist, Court of Senior Civil Judge & JMFC, Pandavapura - Member
- 4) Smt.S.H.Mynavathi, Advocate, Pandavapura - Member

V) Nagamangala

- 1) Smt.N.B.Jayalakshmi, Senior Civil Judge & JMFC, Nagamangala – Chairperson
- 2) Sri.R.Srinivasa, Sheristedar, Court of Senior Civil Judge & JMFC, Nagamangala – Member
- 3) Smt.V.R.Sudhamani, FDA, Court of Senior Civil Judge & JMFC, Nagamangala – Member
- 4) Smt.S.N.Manjula, Advocate, Nagamangala – Member

VI) K.R.Pet

- 1) Sri.K.Guruprasad, Senior Civil Judge & JMFC, K.R.Pet – Chairperson
- 2) Smt.H.L.Pushpalatha, Sheristedar, Court of Senior Civil Judge & JMFC, K.R.Pet – Member
- 3) Smt.H.B.Shantha, FDA, Court of Civil Judge & JMFC, K.R.Pet – Member
- 4) Smt.S.D.Sarojamma, Advocate, K.R.Pet – Member

VII) Malavalli

- 1) Sri.K.M.Radhakrishna, Senior Civil Judge & JMFC, Malavalli – Chairperson
- 2) Smt.S.Sarvamangala, Sheristedar, Court of Prl.Civil Judge & JMFC, Malavalli – Member
- 3) Smt.K.S.Sharada, Stenographer, Court of Senior Civil Judge & JMFC, Malavalli – Member
- 4) Smt.M.D.Mythra, Advocate, Malavalli – Member

Sd/-

(H. G. VIJAYAKUMARI)
Prl. District & Sessions Judge,
Mandya.

Copy forwarded for information and necessary action to :

1. All the Chairpersons of the Committee, with a request to furnish a copy to all the Members of the concerned Committee.
2. Proceedings file.
3. Office copy.
4. Spare copy.